

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :15/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

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595-ADMISSION-COURTCODE-TILAKPREFERENTIAL-11.05 AM

1	SEBI Appeal	662/2021	GIRRAJ KISHOR AGRAWAL Vs. SEBI	Shantibhushan Advocate	Nirmal,
	A/W SEBI Appeal	663/2021	TANU GIRRAJ KISHOR AGRAWAL Vs. SEBI	Shantibhushan Advocate	Nirmal,
2	SEBI Appeal	673/2021	TERRASCOPE VENTURES LTD. Vs. SEBI	Kishori Kelkar, Advocate	
3	SEBI Appeal	674/2021	TILAK VENTURES LTD. VS SEBI		

597-ADMISSION-COURTCODE-DIRECTORAMAZAN-11.10 AM

4	Misc. Application	1172/2021	MR. SAMIR DAS-DELAY Vs. SEBI	Adv. Pooja Deshmukh	
(Main Matter Number :SEBI Appeal/0000666/2021)					
5	Misc. Application	1207/2021	DEBABRATA GHOSH-DELAY Vs. SEBI	REGSTREET ADVISORS	LAW
(Main Matter Number :SEBI Appeal/0000670/2021)					
	Misc. Application	1212/2021	MR. SAMIR DAS-EXEMPTION Vs. SEBI	Adv. Pooja Deshmukh	
(Main Matter Number :SEBI Appeal/0000666/2021)					
	SEBI Appeal	666/2021	MR. SAMIR DAS Vs. SEBI	Adv. Pooja Deshmukh	
Sub Matter :		Misc. Application/0001172/2021			
Sub Matter :		Misc. Application/0001212/2021			

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	SEBI Appeal	670/2021	DEBABRATA GHOSH Vs. SEBI	REGSTREET LAW ADVISORS
Sub Matter(Disposed) :		Misc. Application/0001206/2021		
Sub Matter :		Misc. Application/0001207/2021		

13-ADMISSION-SYNCHRONISEDTRADES-AT11.15AM

6	SEBI Appeal	691/2021	Minal Bharat Patel Vs. SEBI	M and M Legal Ventures
Sub Matter :		Misc. Application/0001277/2021		
Sub Matter :		Misc. Application/0001278/2021		

	Misc. Application	1277/2021	Minal Bharat Patel -Urgency Application Vs. SEBI	M and M Legal Ventures
(Main Matter Number :SEBI Appeal/0000691/2021)				

	Misc. Application	1278/2021	Minal Bharat Patel Vs. SEBI	M and M Legal Ventures
(Main Matter Number :SEBI Appeal/0000691/2021)				

561-RAHEARING-COURTCODE-MAMODIFICATION-AT11.20AM

7	Review Application	20/2021 (/0000)	SEBI-Applicant Vs. Pankaj J. Shah HUF and Others	The Law Point SAHEBRAO BUKTARE, ADVOCATE
(Main Matter Number :SEBI Appeal/0000436/2020)				

	Misc. Application	1217/2021	SEBI-Applicant Vs. Pankaj J. Shah HUF and Others	The Law Point Mr Sahebrao Buktare, Advocate
(Main Matter Number :SEBI Appeal/0000436/2020)				

81-RAHEARING-RAREMAND-AT 11.25AM

8	Review Application	21/2021	SEBI-Applicant Vs. Manju Mutha and Anr	
(Main Matter Number :SEBI Appeal/0000515/2019)				

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9	Review Application	22/2021	SEBI-Applicant Vs. Glint Infraprojects Pvt. Ltd.	MDP PARTNERS Aishwarya Shubhangi , Advocate

(Main Matter Number :SEBI Appeal/0000612/2019)

208-ADMDISPOSAL-COURTCODE-PUBLICISSUE-AT11.30 AM

10	SEBI Appeal	209/2018	Sanket Investment and Marketng Ltd. and Others Vs. SEBI	Nimay Dave, Adv. i/b Alliance Law Anubhav Ghosh,Adv. i/b The Law Point
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275-ADMDISPOSAL-COURTCODE-PITSEBI-AT 11.40AM

11	SEBI Appeal	584/2019	Ameen Khwaja and Others Vs. SEBI	Mr. Yash G., Advocate-i/b Alliance Law Mr. Abhiraj Arora, Advocate- i/b ELP
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253-DISPOSAL-COURTCODE-DUEDILIGENCEPFUTP-11.45P.M.

12	SEBI Appeal	335/2020	M.V. Damania and Co. and Anr. Vs. SEBI	Mr. Ravichandra Hegde, Advocate Mr. Vishal Kanade, Advocate
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373-ADMISSION-COURTCODE-IRDAIMARESTORATION-11.50AM

13	Misc. Application	3/2021	MUTHOOT RISK INSURANCE AND BROKING SERVICES PVT. L Vs. IRDA	Ms.Arya Bile, Senior Associate
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(Main Matter Number :IRDA Appeal/0000003/2021)

	IRDA Appeal	3/2021	MUTHOOT RISK INSURANCE AND BROKING SERVICES PVT. L Vs. IRDA	Ms.Arya Bile, Senior Associate
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Sub Matter(Disposed) : Misc. Application/0000002/2021
 Sub Matter : Misc. Application/0000003/2021
 Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000007/2021

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>269-ADMDISPOSALCOURTCODE-DISGORGEMENT-AT11.55AM</u>				
14	SEBI Appeal	406/2021	Immix Trade Pvt. Ltd. Vs. SEBI	Dhwani Shah-Attorney
	SEBI Appeal	407/2021	Betul Minerals and Construction Pvt. Ltd. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	408/2021	BETUL OILS and FEEDS PRIVATE LIMITED Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	409/2021	SUNMATE TRADE PVT. LTD. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	410/2021	SHREYANS CREDIT and CAPITAL PVT. LTD. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	411/2021	UNI24 TECHNO SOLUTIONS PVT. LTD. Vs. SEBI	Adv. Pandit Kasar
	SEBI Appeal	412/2021	NAVINYA MULTITRADE PVT. LTD. Vs. SEBI	Adv. Pandit Kasar
<u>408 ADMISSION -COURTCODE-ZENSARTAKEOVER-12 NOON</u>				
15	SEBI Appeal	490/2021	Swallow Associates L L P Vs. SEBI	Wadia Ghandy AND Co.

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<u>434-DISPOSAL-COURTCODE-KUMROCKGDR-12.05P.M.</u>				
16	SEBI Appeal	498/2021	MR. KAUSHIK BHATT Vs. SEBI	Ms.Aayushi Sharma Advocate
Sub Matter(Disposed) :		Misc. Application/0000781/2021		
	SEBI Appeal	499/2021	MR. KAUSHIK BHATT Vs. SEBI	Ms.Aayushi Sharma Advocate
Sub Matter(Disposed) :		Misc. Application/0000783/2021		
	SEBI Appeal	500/2021	MR. MUKUND BAKSHI Vs. SEBI	Ms.Aayushi Sharma Advocate
Sub Matter(Disposed) :		Misc. Application/0000782/2021		
	SEBI Appeal	501/2021	MR. MUKUND BAKSHI Vs. SEBI	Ms.Aayushi Sharma Advocate
Sub Matter(Disposed) :		Misc. Application/0000790/2021		
<u>522-ADM-CODE-FRONTRUNNINGBIGCLIENT-AT-12.10 PM</u>				
17	SEBI Appeal	583/2021	Ketan Bharat Parekh Vs. SEBI	Shah and Ramaiya
<u>525-ADM-COURTCODE-UNAUTHORIZEDTRANSFER-AT-12.15 PM</u>				
18	SEBI Appeal	585/2021	Himanshu Arora Vs. SEBI	Advocate Amit Gupta
<u>303-PART HEARD- COURTCODE-SAHARA-AT12.20P.M.</u>				
19	SEBI Appeal	250/2019	Sahara India Commercial Corporation Limited SICCL Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Markand Gandhi and Co. R.Dada,K.Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000440/2019		

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	SEBI Appeal	251/2019	Shri Subrata Roy Sahara and Ors. Vs. SEBI	Somasekhar S. Adv. i/b Markand Gandhi and Co. R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0001229/2021		
	SEBI Appeal	252/2019	Mr. I. Ahmad and Others Vs. SEBI	Neeta Jain,Adv. i/b D. V. Dubey, Advocate R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co.
	Misc. Application	440/2019	SAHARA INDIA COMMERCIAL CORPORATION LTD. AND ANR.-STAY APPLICATION Vs. SEBI	Markand Gandhi AND CO. K. ASHAR AND CO
(Main Matter Number :SEBI Appeal/0000250/2019)				
	Misc. Application	1229/2021	Shri Subrata Roy and Sahara Ors-Stay notice attch. Vs. SEBI	Markand Gandhi and Co K. Ashar and Co
(Main Matter Number :SEBI Appeal/0000251/2019)				